

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 30th April, 2024, 10:30 A.M.

CP (IB) No. 16/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Central Bank of India -Vs- Dr. Chittaranjan Das
Under Section	95 of IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Manoj Kumar Mishra, Adv.

Mr. Durga Prasad Pattnaik, Adv.

Mr. Subham Agrawal, Adv.

For Respondent (s)

ORDER

Ld. Counsel Mr. Subham Agrawal appeared for the petitioner/financial creditor. At the request of the petitioner counsel to suggest the name of the RP, matter adjourned to 28.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)